NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/422A/ (IB)/2017

NAME OF THE PETITIONER(S)

: LAXMINARAYAN COTTON COMPANY

NAME OF THE RESPONDENT(S)

: GURUVAYUR SPINNING MILLS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. KARTHIKEYAN

Aashish Jain Dunia For Susana & Sulara

Count fee Petriace

ORDER

Counsel representing both the parties are present and stated that they are intending to settle the matter between the parties in this matter and also in the connected matter, TCP/422/IB/2017. Put up on 23.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc